

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
CAMPAIGN AGAINST DOWRY .

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Shri Nand Kumar Sai

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING WOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) whether Government has launched a campaign viz. Daughters Against Dowry;
- (b) if so, the details thereof;
- (c) the details of the success achieved by the said campaign on completion of one year period;
- (d) whether there is any proposal to strengthen various laws meant for women in the country;
- (e) if so, the details thereof and by when such laws would be strengthened;
- (f) whether Government proposes to launch any campaign for household women in the country; and
- (g) if so, the details in this regard?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a), (d) & (c): On the occasion of International Day for the Elimination of Violence Against Women, on 25.11.2009, the ministry of Women and Child Development organised a National Seminar on Implementation of Dowry Prohibition Act and a Campaign on 'Daughters Against Dowry'. The participants included young girls from several schools across the NCT of Delhi. The initiative was aimed at changing the mind sets through awareness generation. Since social change is a slow process, the success is not visible in a short span of time.

(d)&(e):Review of laws is an ongoing process to assess the effectiveness of the legislations and to bring about amendments, as may be necessary, from time to time.

(f):No, Sir.

(g):Does not arise.